

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 114  
C.P.(IB)/24(AHM)2021

**Order under Section 95(1) IBC**

**IN THE MATTER OF:**

Centrum Financial Services Ltd  
V/s  
Olga Menezes

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Advocate on behalf of SNG & Partners  
For the Respondent :Mr. Arpit Singhvi, Advocate

**ORDER**

Both sides Counsels sought time. We direct them to complete the pleadings by exchanging inter-se and complete formalities of e-filing of their respective documents within one week, if not filed.

The matter stands adjourned to 21.09.2021 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)